

(d) ONGC has taken various steps for augmenting/maintaining the crude oil production from existing fields viz. repair of existing wells, optimization of artificial lift and stimulation of wells, Improved Oil Recovery (IOR)/Enhanced Oil Recovery (EOR) scheme etc.

#### Supply of Natural Gas to Eastern Zone

959. SHRI TAPAN KUMAR SEN:

SHRI MOHAMMED AMIN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether States in the Eastern Zone viz. West Bengal, Jharkhand, Bihar, Orissa are having no supply of natural gas from Bombay High till date;

(b) whether no natural gas has been sourced, so far, from KG basin;

(c) whether similar regional imbalance exists for the southern States of Tamil Nadu, Karnataka, Kerala; and

(d) if so, the action taken by Government to ensure supply of CNG to the cities of those regions?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. However, GAIL (India) Ltd. has been issued authorization for Jagdishpur-Haldia trunk pipeline. Further, in order to source gas from KG basin, Reliance Gas Transportation Infrastructure Limited (RGTIL) has been authorized to lay Kakinada-Basudebpur-Haldia trunk pipeline.

(c) GAIL (India) Ltd. has 260 km long trunk pipeline network in Tamil Nadu, wherein around 3 million standard cubic metre per day (mmscmd) gas is being supplied. Authorization has been given to GAIL (India) Ltd. for laying Dabhol-Bangalore and Kochi-Kanjirakkod-Bangalore-Mangalore trunk pipelines. Similarly, authorization has also been given to RGTIL for laying Vijaywada-Nellore-Chennai, Chennai-Bangalore-Mangalore & Chennai-Tuticorin pipelines for supply of gas from KG basin to southern States.

(d) The expansion of CNG infrastructure in different cities in the country is being taken up in a phased manner. In order to promote investment from public as well as private sector for laying trunk natural gas pipelines and city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006' and notified the 'Policy for Development of Natural Gas Pipelines and City or Local Natural Gas Distribution Networks' Providing of CNG facilities in a particular city/town area depends *inter alia* upon proximity to trunk natural gas pipelines, availability of gas, setting up of necessary infrastructure and economic viability.

#### CNG Distribution Centres

†960. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

---

†Original notice of the question was received in Hindi